

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST
DISTRICT, SAKET COURTS COMPLEX, NEW DELHI.**

ORDER No. 149/2016

Dated: 11.03.2016

In continuation of earlier office Order No. 138/2015 dated 15.01.2016, Ms. Neena Bansal Krishna, PO MACT-01 (SE) is hereby authorized for sanctioning of all kind of leave of the Judicial Officers of South-East District and also to look after the work of process i.e. service of summons upon Judicial Officers/Official of South-East District, Saket Courts Complex, New Delhi in addition to the work assigned to her earlier vide the above said order number, with immediate effect.

Note: No correspondence will be done by the officer In-Charge with the Hon'ble High Court of Delhi, directly.


(R. KIRAN NATH) 11/3/16

District & Sessions Judge (SE)
Saket Court Complex,
New Delhi

3286-3354

No. Judl./F.58/Committee/Gaz./D&SJ/SE/2016/_____ New Delhi, Dated: 11/03/16

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. PS to the District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
6. All Branches of South-East District, Saket Courts Complex, New Delhi.
7. The Website Committee to notify the same on the website of the Saket Courts Complex, New Delhi.


District & Sessions Judge (SE)
Saket Court Complex,
New Delhi